

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:98
ANSWERED ON:22.11.2011
WOMEN SECURITY PERSONNEL
Shantha J.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of facilities provided by the Government for women personnel of Central Para-Military Forces (C.P.M.F.) and Border Security Force (BSF); and

(b) the steps taken by the Government to make such women personnel self dependent, force-wise including BSF?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (b): A Statement is laid on the table of the House.

STATEMENT IN REPLY TO PARTS (a) to (b) OF LOK SABHA UNSTARRED QUESTION NO. 98 FOR 22.11.2011

(a) The facilities being provided by the Government to Central Armed Police Forces (CAPFs) women personnel inter alia include the following:-

Creche/day care centre at places where women are posted.

Separate accommodation for women personnel with basic amenities.

Toilet facilities are made available for the use of women employees by pitching of proper tents with commode in areas where appropriate locations are not available.

Vehicles fitted with mobile toilets for women personnel during movement from one place to another and during picketing duties.

Facilities already available under the Central Government like Maternity Leave, Child Care Leave, benefits of Tax etc. are also applicable to CAPFs women personnel.

Medical facilities with special care to the pregnant women. Lady doctors are available to provide medical coverage.

Education facilities to their children in Kendriya Vidyalaya have been provided wherever available.

Facilities have been provided to women personnel at par with their male counter parts at work place without any gender bias.

Pay and allowances are disbursed through core banking.

In case of married women, generally husband and wife are posted in same station as far as possible.

(b) The steps taken by Government to make them self dependent are as follows:

The programme on Gender Sensitization in Govt. Service has been conducted by all CAPFs to educate their personnel. This has also been made part of the Basic Training Programme.

Committees have been constituted at all levels to check the sexual harassment and to deal with the complaints of women personnel. All CAPFs have included the NGOs in the Complaint Committees to enquire into complaints of sexual harassment.

There is proper mechanism established for redressal of Grievances of women employees of CAPFs.

Women personnel are given equal opportunity in their career progression i.e. promotion/seniority at par with male counter parts.

Women personnel are encouraged to be self-dependent by imparting proper training and talks during various courses.